



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

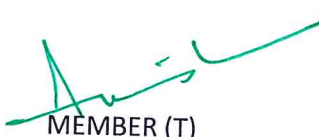
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 171/16	TP 70/17	For compliance	433(e)	Fedex Express Transportation & Supply Chain Services (India) Pvt. Ltd., Vs NAXR Logistics Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Rajkumar ND 9620212325	Petitioners	
2)	Anusuya GIL 9035540015	Respondent 1-6	

Counsel for Petitioners is present. He has filed memo along with annexure that the demand notice was issued to the Company. Counsel for R-1 to R-6 is present. She requested time to file objections on behalf of R-5 and R-6.

Time extended finally till 16.10.2017.


MEMBER (J)


MEMBER (T)